

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.08.2024

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3202 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Employees' Provident Fund Organization (EPFO) Vs. H L Buildwell Pvt. Ltd.	Saurabh Kansal
2.	I.A. No. 6100 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Caryaire Equipment India Pvt Ltd. Vs. Weatherspell Aircon Engineers Pvt Ltd.	Mohd. Yawar

Copy to: -

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Assistant Registrar